

of the United States Development Agency started that improvements are being carried out in India at four places instead of two places. When experiments are carried out in Genetics then many types of such bacteria are injected into plants which needs perfection so that the same may not spread in the surrounding areas because such type of plants affect the plants growing hereby and we cannot say that it also affects the blood groups and blood cells of the persons working there. This issue is important because here we were not aware of it and not only that similar experiment of improvement is being carried out somewhere near Delhi. Experiments are being carried out to improve the breed of brinjals. An ad-hoc Committee was Constituted for this purpose. Members of this Committee are changed from time to time. Therefore, due attention is not paid on it as it should have been.

Another thing is that there is no mention of the on going experiments being carried out for Genetic modified genes in the Annual report of the department of Bio-Technology. It is very important to have transparency in view of the people of India, its flora and fauna as many Chemical factories that are running here which are prohibited in foreign countries. Everything is possible in our country. Thus, if things go this way ultimately the experiment on Gene would affect the soil and people of our country. My request is that it is a very important issue. Since the Prime Minister is holding the portfolio of Science and Technology he should make a statement in this regard. Transparency should be ensured in it and people's representatives of people may also be the ad-hoc Committee alongwith the officers. The Committee too should have transparency in its functioning reviews be given such astonishing facts should not come to light so that there is no adverse impact on the people and environment the on-going work for Gene's improvement is good but I would request that some consideration be given over it to ward off its adverse impact.

SHRI VIRENDRA KUMAR SINGH (Aurangabad) : Hon. Deputy Speaker Sir, I belong to the State of Bihar where there is acute crisis of Power. My district Aurangabad is very backward and I am drawing the attention of the Government through you towards it. Tenders were invited by Ponla Grids Corporation of India on 30.8.1996 on behalf of ministry of Power for Setting up of a Coal-based 2000 MW Capacity Thermal Power project in Nabinagar region of my constituency. But not a single tender has been received. Agencies involved in developmental works have not submitted any tenders so far. Therefore, I am drawing the attention of the government through you that work on Nabinagar thermal Power project be started after including it in 9th five year Plan.

MR. DEPUTY SPEAKER : I would like to tell one thing before calling the next Members to speak that it would be better to raise matters of national interest during zero hour. I agree that you should raise matters relating to your Constituency, it is a good sign, but if matters of national interests are raised during zero hour

then some of its importance would remain. It is a request and it would be better if the speech is brief.

[English]

DR. T. SUBBARAMI REDDY (Visakhapatnam) : Mr. Deputy-Speaker, Sir I would like to bring this to the notice of the entire House, including our great leader Shri Vajpayee. Our country's economy is being shattered now. No industry is going to come shortly. The capital market has totally phenomenally failed and no institution or bank has either the inspiration, spirit, courage or the guts to come forward to encourage any industry with the fear that it will be harassed and found fault. With the result, today our country's position has unbelievably become weak.

Perhaps, till now, in Indian history it has never happened like this. At this rate, if things keep on going like this, I do not know what is going to be the future of this country. Therefore, my request is that the entire House should feel concerned about this situation. I am calling upon the Government that they must make hectic efforts and take effective measures to improve the situation.

They must give a big moral support to banks and other institutions to come forward. The banks and the financial institutions should be given a clear cut understanding that people who work with integrity and honesty will not be harassed and will be given support by the Government.

On the question of how the capital market is going to be improved, I would say that by giving more confidence in the public, Government must make efforts to improve it.

Lastly, in the Budget, MAT has been introduced. That has also become a very big problem for the growth of industry. Recently, our hon. Prime Minister came out openly that he has also understood the mistake of the Government by introducing MAT. Even in my Budget speech, I objected that MAT should not be introduced in the corporate bodies. I am very happy that, at least, the Prime Minister has come forward openly and has agreed in a public meeting that he is going to call all the captains of the industry of this country and discuss with them the MAT problem and try to improve the industry in this country.

I welcome this and I request the Government to take quick and strong action to abolish the MAT system so that the economy is given a new life by giving new inspiration for improving the industry.

Here, I would, once again, like to draw the attention of Shri Atal Bihari Vajpayee that he must take personal interest to see that industry is improved in the country. Thank you.

[Translation]

SHRI NIHAL CHAND CHAUHAN (Sri Ganganagar) : Mr. Deputy Speaker Sir, I had raised the matter on 19.11.96 during zero hour and Government has taken